

Development of Urban Housing in Madhya Pradesh

399. SHRI N.K. SHEJWALKAR : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the schemes with Government for the development of urban housing in Madhya Pradesh in general and Gwalior in particular ; and

(b) the assistances proposed for these schemes ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) and (b). Housing is a State subject. All the social housing schemes in Madhya Pradesh are, therefore, being implemented by the State Govt. out of its plan allocations in accordance with its needs and priorities. Central financial assistance for all State Sector programmes is given to the State Govts. in the shape of 'block loans' and 'block grants' without being tied to any head of development or scheme. However, Housing and Urban Development Corporation (HUDCO), a Public Sector Undertaking has since inception sanctioned up to 31.1.84, 131 urban housing schemes spread over 26 cities and towns of Madhya Pradesh, with a project cost of Rs. 65.10 crores and HUDCO's loan commitment is of Rs. 48.48 crores for the construction of 29857 residential dwellings, 262 non-residential units and development of 19013 residential and 375 non-residential plots. These include 6 schemes pertaining to Gwalior for construction of 337 dwellings, 145 non-residential dwellings and development of 747 plots. The project cost of these schemes is Rs. 2.50 crores with HUDCO loan assistance of Rs. 2.03 crores.

In addition to the above, there is a World Bank HUDCO assisted urban development project in the State of Madhya Pradesh having a loan assistance of Rs. 31.16 crores which will enable construction of 5,300 dwellings units and development of 54,740 plots in various towns in the State.

Losses in FCI

400. SHRI K. PRADHANI :
SHRI RATANSINH RAJDA :
SHRI MOOL CHAND DAGA :
SHRI P. NAMGYAL :
DR. KRUPASINDHU BHOI :
SHRI P.K. KODIYAN :
SHRI K A. RAJAN :
SHRI CHITTA BASU :
SHRI INDRAJIT GUPTA :

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether a report submitted by a study team comprising members of the Administrative Reforms Wing of the Personnel Department which visited the important procurement regions as well as the consuming regions of West Bengal, has revealed that the Food Corporation of India incurred in 1981-82 a loss of 6,60,000 tonnes of food-grains, worth Rs. 118 crore, in transit and storage ;

(b) whether the said Report has also pointed out the "absence of a single set of reliable, consistent and updated stock statistics in the FCI" ; and

(c) if so, the action Government propose to take to set matters right and prevent these recurring transit losses ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. M.S. SANJEEVI RAO) : (a) and (b). Yes, Sir.

(c) The Government has already set up an Empowered Committee to examine the report of the Study Team and make recommendations to reduce transit and storage losses in F.C.I. The Corporation is simultaneously streamlining the system of maintenance and verification of records at all levels including depots. Other suitable steps have also been taken such as proper weighing, effective supervision at loading and unloading points, weighing and counting of bags at the time of transportation and receipts, tightening up of security arrangements, physical verifications of stocks at the depots, streamlining the reporting system